

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/5081/2025 ARBP/13/2025	M/S. ASIAN STEELS VS M/S. HINDUSTAN AERONAUTICS LTD.	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESIONS JUDGE,JEYPORE Arbp/0000006/2012
2	D-BLAPL/3785/2025 BLAPL/1435/2025	SITARAM KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000002/2025
3	D-BLAPL/3767/2025 BLAPL/1436/2025	BIKASH AMAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /9 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000018/2025
4	D-BLAPL/3789/2025 BLAPL/1437/2025	SHIBA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /323 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000023/2024
5	D-BLAPL/3778/2025 BLAPL/1438/2025	PRAMILA BHOI@URI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /738 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002095/2024
6	D-BLAPL/3796/2025 BLAPL/1439/2025	RANGALAL PURTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /77 /2021 1ST ADDL.SESSIONS JUDGE,BHUBANE CT/0000062/2021
7	D-BLAPL/3478/2025 BLAPL/1440/2025	GUDDU RAJBHAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /393 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000129/2024
8	D-BLAPL/3835/2025 BLAPL/1441/2025	RUPAN MANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /16 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000010/2024
9	D-BLAPL/3814/2025 BLAPL/1442/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-15 /98 /2024 J.M.F.C.,ROURKELA(Sundargarh) GR/0001942/2024
10	D-BLAPL/3851/2025 BLAPL/1443/2025	THANESWAR VISWAKARMA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	// SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000018/2024
11	D-BLAPL/3843/2025 BLAPL/1444/2025	MD. TAUHID ANSARI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	G.R.P.S.,SAMBALPUR /6 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000004/2025

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12	D-BLAPL/3502/2025 BLAPL/1445/2025	NABAGHAN @ NABAGHANA OJHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /264 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0001421/2024
13	D-BLAPL/3694/2025 BLAPL/1446/2025	SACHIKANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /437 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001264/2024
14	D-BLAPL/3806/2025 BLAPL/1447/2025	SHASWAT BINAYAK BEHERA VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	PIPLI /239 /2024 J.M.F.C.,PIPLI(Puri) GR/0000417/2024
15	D-BLAPL/3705/2025 BLAPL/1448/2025	ASHOK NAIK @ MUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /320 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000034/2024
16	D-BLAPL/3711/2025 BLAPL/1449/2025	JAYA CHANDRA PANDA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	DIGAPAHANDI /366 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000444/2024
17	D-BLAPL/3733/2025 BLAPL/1450/2025	JULU @ SIDHESWAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /453 /2024 J.M.F.C., BETANATI(Mayurbhanj) CT/0001271/2024
18	D-BLAPL/3747/2025 BLAPL/1451/2025	KONKAN DAS @ DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /711 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000864/2024
19	D-BLAPL/3751/2025 BLAPL/1452/2025	MONOJ DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000061/2024
20	D-BLAPL/3727/2025 BLAPL/1453/2025	AFTAB KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000112/2024
21	D-BLAPL/3822/2025 BLAPL/1454/2025	GIRIDHARI GOUDA @ GAUDA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000859/2024
22	D-BLAPL/3840/2025 BLAPL/1455/2025	MANJAR ALI @ MAJAR ALI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	G.R.P.S. /38 /2024 1ST ADJ,CUTTACK(Cuttack) Spl/0000017/2024
23	D-BLAPL/3825/2025	RUPAN MANDAL	BASANTA KUMAR DAS	R.UDAYAGIRI /17 /2006

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	BLAPL/1456/2025	VS STATE OF ODISHA	VS	A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000011/2024
24	D-BLAPL/3503/2025 BLAPL/1457/2025	SAMIR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /38 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000023/2025
25	D-BLAPL/3836/2025 BLAPL/1458/2025	SOUMYA RANJAN DEHURY VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /290 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000098/2024
26	D-BLAPL/3838/2025 BLAPL/1459/2025	SURESH KUMAR SAMANTARAY VS STATE OF ODISHA	ABINASH DAS VS	LAXMISAGAR P.S. /627 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001344/2024
27	D-BLAPL/2538/2025 BLAPL/1460/2025	LIPUN @ DEBRANJAN MOHANTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /522 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000086/2024
28	D-BLAPL/3484/2025 BLAPL/1461/2025	RAM PHAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /66 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000040/2023
29	D-BLAPL/3404/2025 BLAPL/1462/2025	RAHUL BARIK VS STATE OF ODISHA	PRINCE PATNAIK VS	BARBIL /136 /2023 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000032/2023
30	D-BLAPL/3698/2025 BLAPL/1463/2025	RAJ KUMAR BHARATRAM SHARMA @ RAJ KUMAR SHARMA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000047/2024
31	D-BLAPL/3894/2025 BLAPL/1464/2025	SRIDHAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /243 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000848/2024
32	D-BLAPL/3876/2025 BLAPL/1465/2025	DIPAK DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000013/2024
33	D-BLAPL/3880/2025 BLAPL/1466/2025	CHANDAL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	INDUSTRIAL,NISA /274 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001348/2023
34	D-BLAPL/4015/2025 BLAPL/1467/2025	MANOJ KUMAR MALLICK VS	DEBIDUTTA MOHAPATRA VS	BALIANTA P.S. /22 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR

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35	D-BLAPL/3925/2025 BLAPL/1468/2025	STATE OF ODISHA PRADIP TADING VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	TR/0000039/2025 TIKIRI /36 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000105/2024
36	D-BLAPL/3860/2025 BLAPL/1469/2025	SANBODH BUDA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /433 /2024 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000006/2025
37	D-BLAPL/3881/2025 BLAPL/1470/2025	AKSHAYA G. CHAVAN VS STATE OF ODISHA	MAHES DAS VS	SORO /1087 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001771/2024
38	D-BLAPL/3887/2025 BLAPL/1471/2025	PINTU KUMAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /13 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000035/2024
39	D-BLAPL/3888/2025 BLAPL/1472/2025	PINTU KUMAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /12 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000034/2024
40	D-BLAPL/3928/2025 BLAPL/1473/2025	JAGILI MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000507/2024
41	D-BLAPL/3923/2025 BLAPL/1474/2025	KUNA @ MAHAMMAD TAYAB VS STATE OF ODISHA	SARBESWAR SAHOO VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
42	D-BLAPL/3353/2025 BLAPL/1475/2025	RABINDRA SINGH @ RABI VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALIAPAL /135 /2024 SPECIAL JUDGE (POCSO), BALASORE(HE) Spl/0000197/2024
43	D-BLAPL/3613/2025 BLAPL/1476/2025	SANTOSH SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	LAXMISAGAR P.S. /651 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor) TR/0000662/2024
44	D-BLAPL/3931/2025 BLAPL/1477/2025	PRAKASH BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /1087 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001771/2024
45	D-BLAPL/3641/2025 BLAPL/1478/2025	LINGARAJ SWAIN @ LINGA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /24 /2020 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000038/2020

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46	D-BLAPL/3260/2025 BLAPL/1479/2025	PRASANT BARIK @ PRASANTA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	INFOCITY PS /10 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000021/2025
47	D-BLAPL/3981/2025 BLAPL/1480/2025	AJAY KUMAR MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /510 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002289/2024
48	D-BLAPL/3874/2025 BLAPL/1481/2025	KALEB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000013/2024
49	D-BLAPL/3882/2025 BLAPL/1482/2025	LACHHAMAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	//0 S.D.J.M.,BALLIGUDA(Kandhamal) 2(A)CC/0000042/2025
50	D-BLAPL/3893/2025 BLAPL/1483/2025	BANSI PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /174 /1997 ASSISTANT SESSIONS JUDGE,BHANJA ST/0000220/2024
51	D-BLAPL/3899/2025 BLAPL/1484/2025	RAJU DAS VS STATE OF ODISHA	RAKESH BEHERA VS	BIKRAMPUR FCI /25 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000127/2025
52	D-BLAPL/3898/2025 BLAPL/1485/2025	UPENDRA @ UPENDRA KUMAR RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000001/2025
53	D-BLAPL/3677/2025 BLAPL/1486/2025	MANOJ MATTAM @ MANOJ KUMAR MATTAM VS STATE OF ODISHA	SURYAKANTA DASH VS	SEMILLIGUDA /80 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000101/2023
54	D-BLAPL/3900/2025 BLAPL/1487/2025	DIBAKAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 A.D.J.,JALESWAR(Baleshwar) Spl/0000001/2025
55	D-BLAPL/3912/2025 BLAPL/1488/2025	ISU TANTI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /22 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000076/2025
56	D-BLAPL/3693/2025 BLAPL/1489/2025	ABHIN BHAINSA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000001/2025
57	D-BLAPL/3895/2025	AADARSH @ ADARSH KUMAR PANDA	BHABANI SHANKAR DASPARIDA	DHUSURI /9 /2025

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	BLAPL/1490/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000002/2025
58	D-BLAPL/3337/2025 BLAPL/1491/2025	KISHOR @ KISHORE TIRKEY VS STATE OF ODISHA	SK. ZAFARULLA VS	BIRMITRAPUR /27 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000032/2020
59	D-BLAPL/3853/2025 BLAPL/1492/2025	REJITI KRISHNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023
60	D-BLAPL/3790/2025 BLAPL/1493/2025	SANGRAM KUMAR SAHOO @ PINKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /13 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000101/2025
61	D-BLAPL/3877/2025 BLAPL/1494/2025	ALEKHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /455 /2024 J.M.F.C,AUL(Kendrapara) GR/0000696/2024
62	D-CMAPL/3351/2025 CMAPL/51/2025	NIKUNJA KISHOR DAS VS SATYAJIT MOHAPATRA , TAHASILDAR, TIRTOL,	SOURAV SUMAN BHUYAN VS	// (//
63	D-CMP/3648/2025 CMP/197/2025	MATA PALEI@SATYABHAMA PALEI VS SANJUKTA PALEI@NAYAK	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000350/2023
64	D-CMP/4849/2025 CMP/198/2025	SURESH CHOUDHURY VS GITA DEVI CHOUDHURY	SUMITRA MOHANTY VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) Fao/0000008/2024
65	D-CMP/3873/2025 CMP/199/2025	ABDUL HAKIM KHAN VS ASGARI KHANAM	AJAYA KUMAR PRADHAN VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000102/2022
66	D-CONTC/3005/2025 CONTC/649/2025	LAXMIDHAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// (//
67	D-CONTC/4046/2025 CONTC/650/2025	RAMAKANTA BEURA VS A SRINIVAS ACHARYI,DIST. WELFARE OFFICER,MALKANGIRI	DEBENDRA NATH MISRA VS	// (//
68	D-CONTC/4820/2025 CONTC/651/2025	SURESH KUMAR MOHAPATRA VS	ADV. VS	// (

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69	D-CONTC/4834/2025 CONTC/652/2025	ANU GARG,IAS NALINIKANTA KUNDU VS SMRUTI RANJAN PRADHAN,COLLECTOR,KENDRAPARA	KISHORE KUMAR MISHRA VS	// // ()
70	D-CONTC/4940/2025 CONTC/653/2025	AMARJYOTI BARIK VS PURNA CHANDRA BARIHA, D.E.O,KEONJHAR	ADV. VS	// ()
71	D-CONTC/4989/2025 CONTC/654/2025	NIHARIKA MISHRA VS SUBHA SARMA,IAS	ADV. VS	// ()
72	D-CONTC/4827/2025 CONTC/655/2025	LAXMIDHAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// ()
73	D-CONTC/4910/2025 CONTC/656/2025	DHIRENDRA KUMAR MEHER VS TAPAN MAJHI, B.E.O,JUNAGARH	ADV. VS	// ()
74	D-CONTC/4996/2025 CONTC/657/2025	ANANDA MANJARI BEHERA VS SASWAT MISHRA, P. SECY., FINANCE DEPT.	ADV VS	// ()
75	D-CONTC/3869/2025 CONTC/658/2025	PADMALOCHAN BEHERA VS BICHITRANANDA PATTANAIAK,ASST. REGISTRAR OF CO-OPERATIVE SOCIETIES,NILAGIRI	ADV. VS	// ()
76	D-CONTC/2537/2025 CONTC/659/2025	SANTOSH KAIBARTA VS NARAHARI SETHI, DIRECTOR, DEPT. OF HIGHER EDU.	ADV VS	// ()
77	D-CONTC/4649/2025 CONTC/660/2025	PURNA CHANDRA SAHOO VS TRUPTI DASH,OAS	ADV. VS	// ()
78	D-CONTC/4913/2025 CONTC/661/2025	PRADEEPTA KISHORE NAYAK VS SANTOSH KUMAR ROUT,OES	UPASANA BAL VS	// ()
79	D-CONTC/4918/2025 CONTC/662/2025	SURENDRA SAHOO VS USHA PADHEE,IAS	ADV. VS	// ()

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80	D-CONTC/4575/2025 CONTC/663/2025	SHISHIR KUMAR BEHERA VS ANU GARG,IAS	ADV. VS	// 0 //
81	D-CONTC/4403/2025 CONTC/664/2025	BIJOY LAKSHMI MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/4754/2025 CONTC/665/2025	GITANJALI SA VS HEMA KANTA SAY,IAS	SANGRAM JENA VS	// 0 //
83	D-CONTC/54457/2024 CONTC/666/2025	M/S. BASUDEV CONTECH INDIA PVT. LTD. PURI VS ER. BASISTHA KUMAR PATTANAİK, CHIEF ENGNR. (DPI AND ROADS), ODISHA	ADV. VS	// 0 //
84	D-CONTC/5018/2025 CONTC/667/2025	KALU CHARAN ROUT VS ANNANTA KUMAR NAYAK,DY. REGISTRAR CO-OPERATIVE SOCIETIES,NAYAGARH	ADV. VS	// 0 //
85	D-CONTC/4445/2025 CONTC/668/2025	ANURADHA PARIDA VS BASANTA KUMAR NAYAK, D.E.O.KENDRAPARA	ADV. VS	// 0 //
86	D-CONTC/4908/2025 CONTC/669/2025	REBATI JANI VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
87	D-CONTC/4921/2025 CONTC/670/2025	DWITI KRUSHNA LENKA VS SAGRIKA SADHANGI,BDO, ASKA	ADV. VS	// 0 //
88	D-CONTC/5237/2025 CONTC/671/2025	SUVENDU SEKHAR NAYAK VS RANJAN KUMAR GIRI,OES I	ACHYUTANANDA PATTANAİK VS	// 0 //
89	D-CRLA/3708/2025 CRLA/179/2025	SHAKTI@SHAKTI PRASAD NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /814 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/000049/2024
90	D-CRLA/3788/2025 CRLA/180/2025	CHAITANYA HATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	DHANUPALI /343 /2024 2ND ADDL SESSIONS JUDGE,SAMBALP Spl/000025/2024
91	D-CRLA/3262/2025	JAGA@JAGANNATH PAL	ANIRUDHA DAS	LINGARAJ P.S. /329 /2024

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	CRLA/181/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000668/2024
92	D-CRLA/3854/2025 CRLA/182/2025	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	SATYA RANJAN MULIA VS	VIGILANCE PS (BERHAMPUR) /2 /2006 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000002/2006
93	D-CRLA/3908/2025 CRLA/183/2025	BALINDER SAHANI@BALINDER VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARADEEP LOCK /90 /2014 ADDL SESSIONS JUDGE, KUJANG(Jagat CT/0000044/2015
94	D-CRLA/39476/2024 CRLA/184/2025	KODANDA SAHU@KUNAL SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BHAWANIPATNA SADAR /64 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000009/2021
95	D-CRLA/3986/2025 CRLA/185/2025	MANOHAR BEHERA VS STATE OF ODISHA(VIG.)	SATYABRATA SENAPATI VS	BALASORE VIGILANCE /61 /2009 SPL.JUDGE (VIG),BALASORE(Baleshwar TR/0000051/2011
96	D-CRLA/3365/2025 CRLA/186/2025	LAXMI GOUDA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DIGAPAHANDI /159 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000056/2018
97	D-CRLA/3366/2025 CRLA/187/2025	LAXMI GOUDA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DIGAPAHANDI /159 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000202/2018
98	D-CRLA/3368/2025 CRLA/188/2025	LAXMI GOUDA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DIGAPAHANDI /159 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000013/2019
99	D-CRLA/4050/2025 CRLA/189/2025	KHIROD KUMAR SARANGI VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	SAMBALPUR VIGILANCE /28 /2005 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000042/2005
100	D-CRLLP/285/2025 CRLLP/6/2025	MOHAMMED IBRAR VS PARTHASARATHI MOHANTY	RANJAN KUMAR ROUT VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000328/2023
101	D-CRLMA/3844/2025 CRLMA/20/2025	BALARAM PANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /332 /2024 J.M.F.C.,BINIKA(Sonepur) GR/0000325/2024
102	D-CRLMC/3131/2025 CRLMC/536/2025	PRABHUDATTA SWAIN VS	JUGALA KISHORE PANDA VS	RAIRAKHOL /156 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur)

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103	D-CRLMC/3485/2025 CRLMC/537/2025	STATE OF ODISHA DROUPADI TRIPATHY VS	ASUTOSH TRIPATHY VS	GR/0000363/2024 ANGUL TOWN /677 /2017 J.M.F.C.,ANGUL(Anugul) GR/0001741/2017
104	D-CRLMC/3542/2025 CRLMC/538/2025	STATE OF ODISHA LANKESWAR PATRA VS	MAHES DAS VS	KOTOAGARH /19 /2023 ADDL. SESSION JUDGE,BALLIGUDA(KA ST/0000068/2023
105	D-CRLMC/2587/2025 CRLMC/539/2025	STATE OF ODISHA MIR ABDUL AZIM VS	SAMARENDRA BAHADUR VS	NIALI /311 /2018 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000256/2023
106	D-CRLMC/2591/2025 CRLMC/540/2025	STATE OF ODISHA ANKURA CHARAN MALLICK VS	SAMARENDRA BAHADUR VS	BANSADA /166 /2019 J.M.F.C,CHANDABALI(Bhadrak) GR/0000369/2019
107	D-CRLMC/3591/2025 CRLMC/541/2025	STATE OF ODISHA SUBODA KUMAR SAHOO @ SUBODH SAHU @ PINTU VS	BASANTA KUMAR DAS VS	RAIRANGPUR TOWN /64 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000058/2022
108	D-CRLMC/3554/2025 CRLMC/542/2025	STATE OF ODISHA NEHURU BEHERA VS	JNYANANANDA PANDA VS	KOKSARA /26 /2003 J.M.F.C, KOKSARA(Kalahandi) GR/0000187/2003
109	D-CRLMC/3631/2025 CRLMC/543/2025	STATE OF ODISHA SRIDHAR JENA@MURALI JENA VS	BYOMAKESH TRIPATHY VS	JAJPUR ROAD /376 /2020 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0001287/2020
110	D-CRLMC/3568/2025 CRLMC/544/2025	STATE OF ODISHA PANKAJ MAHAKUR VS	TARA PRASAD MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH ICC/0000007/2023
111	D-CRLMC/3718/2025 CRLMC/545/2025	STATE OF ODISHA KUMUDA SAHU VS	SHYAM SUNDAR CHHUALSINGH VS	ANGUL TOWN /55 /2000 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000232/2000
112	D-CRLMC/3680/2025 CRLMC/546/2025	STATE OF ODISHA RAJU HANTAL VS	JUGALA KISHORE PANDA VS	CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000176/2023
113	D-CRLMC/3593/2025 CRLMC/547/2025	STATE OF ODISHA GOURI SHANKAR DEHURY VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DEOGARH /86 /2021 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000176/2021

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114	D-CRLMC/3724/2025 CRLMC/548/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /360 /2019 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001552/2019
115	D-CRLMC/3563/2025 CRLMC/549/2025	DANDA @ SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BINJHARPUR /201 /2016 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000086/2016
116	D-CRLMC/3643/2025 CRLMC/550/2025	BAIDHARA HANSDA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000304/2019
117	D-CRLMC/4022/2025 CRLMC/551/2025	AJU @ SK. AZHARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /204 /2012 ASST.SESIONS JUDGE(STC),KENDRAP ST/0000045/2013
118	D-CRLMC/3645/2025 CRLMC/552/2025	SAMIM KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /443 /2024 S.D.J.M.,BHADRAK(Bhadrak) MISCA/0000222/2024
119	D-CRLMC/3725/2025 CRLMC/553/2025	BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000064/2014
120	D-CRLMC/4066/2025 CRLMC/554/2025	NALINI PRUSTY VS ENFORCEMENT DIRECTORATE, BBSR	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /7 /2018 SPECIAL JUDGE (CBI),BHUBANESWAR Cc/0000011/2022
121	D-CRLMP/3808/2025 CRLMP/193/2025	BISWAJIT SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LAXMISAGAR P.S. /12 /2025) //
122	D-CRLMP/3499/2025 CRLMP/194/2025	PRITI RANJAN NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0) //
123	D-CRLMP/3590/2025 CRLMP/195/2025	RALI SUBUDHI VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHURDA SADAR /05 /2025) //
124	D-CRLREV/3637/2025 CRLREV/63/2025	HARIHAR PANI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /429 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000050/2024
125	D-FAO/2952/2025	BISHNUPRIYA GOUDA	BIRANCHI NARAYAN RATH	//

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	FAO/58/2025	VS KAMANA PADHY	VS	COMMNR. FOR EMPLOYEES COMPENS EC/0000063/2014
126	D-ITA/2356/2025 ITA/1/2025	RAJENDRA PRASAD GUPTA VS ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR	LALITENDU MISHRA VS	// INCOME TAX APPEALATE TRIBUNAL,C IT/0000305/2024
127	D-MACA/4810/2025 MACA/179/2025	SR. DIVISIONAL MANAGER, (LEGAL) T.P LEGAL CELL, M/S NEW INDIA ASSURANCE VS GIRIJA SANKAR ACHARYA	PROSANTAKUTUMAKMAHALI VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000404/2021
128	D-MACA/4819/2025 MACA/180/2025	SR. DIVISIONAL MANAGER, (LEGAL) T.P LEGAL CELL, M/S NEW INDIA ASSURANCE VS GIRIJA SANKAR ACHARYA	PROSANTAKUTUMAKMAHALI VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000405/2021
129	D-MACA/54386/2024 MACA/181/2025	YASMIN PERWEEN VS TAPAN KUMAR PRADHAN	SARAT CHANDRA SWAIN VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000106/2021
130	D-MACA/1330/2025 MACA/182/2025	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK VS NIRUPAMA NAYAK	RAMANI RANJAN MOHANTY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001223/2018
131	D-MACA/3983/2025 MACA/183/2025	AMITA RANI MOHANTY VS BIJAY KUMAR AGRAWAL	BISHNU BRATA SINGH VS	// III MACT,JAJPUR(Jajapur) Mac/0000162/2019
132	D-MACA/5137/2025 MACA/184/2025	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SURESH BARIK	NAYAN BEHARI DAS VS	// I MACT,BALASORE(Baleshwar) Mac/0000212/2022
133	D-MACA/4900/2025 MACA/185/2025	BISHNU CHARAN SARANGI VS PRAKASH CHANDRA NAYAK	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000646/2004
134	D-MATA/5095/2025 MATA/64/2025	NIHARIKA RAY @ MOHANTY VS SANDIP KUMAR RAY	ARUN KUMAR ACHARYA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G Mat/0000225/2021
135	D-MSA/4978/2025 MSA/4/2025	D.N. OXYPARK RESIDENTS WELFARE SOCIETY, KHORDHA VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	PRABIN DAS VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000184/2023
136	D-OTAPL/2171/2025 OTAPL/6/2025	COMMISSIONER, GST AND C.EX. COMMISSIONERATE, ROURKELA VS	UMESH CHANDRA SAHOO, (JR. S.C.) VS	// ()

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137	D-RPFAM/3850/2025 RPFAM/37/2025	M/S ARCELOR MITTAL NIPPON STEEL INDIA LTD., KEONJHAR SASMITA SAMANTRAY VS SRIKANTA SWAIN	MIHIR SEKHAR SAHOO VS	// // JUDGE FAMILY COURT,PURI(Puri) Crp/0000053/2023
138	D-RPFAM/4133/2025 RPFAM/38/2025	RUPESH BEHERA VS TRUPTIMAYEE SENAPATI @ BEHERA	ABHILASH MISHRA VS	// // JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000087/2022
139	D-RPFAM/4699/2025 RPFAM/39/2025	ASHOK KUMAR PATI@ASHOK PATI VS GEETARANI PATI	SURYAKANTA DWIBEDI VS	// // JUDGE FAMILY COURT,BALASORE(Bal Crp/0000050/2019
140	D-RPFAM/3697/2025 RPFAM/40/2025	A. BALARAM VS A. SURIYANARAYAN	RAJENDRA NARAYAN ROUT VS	// // JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000209/2022
141	D-RSA/4698/2025 RSA/68/2025	SUBRAT RANJAN PANDA VS STATE OF ODISHA	S.S.RAO (SR. ADV.) VS	// // ADDL.DISTRICT JUDGE,DHARAMGARH TA/0000013/2022
142	D-TRP(C)/4785/2025 TRP(C)/34/2025	RAJASHREE ROUT @ GANTAYAT VS PABITRA MOHAN ROUT	RAJIB LOCHAN PATTNAIK VS	// // JUDGE,FAMILY COURT,,JEYPORE(Korap CP/0000071/2024
143	D-TRP(C)/5188/2025 TRP(C)/35/2025	RONALI BEHERA VS SATYA PRAKASH BEHERA	ANANTA NARAYAN PATTANAYAK VS	// // JUDGE FAMILY COURT,BHUBANESWA CP/0000801/2024
144	D-TRP(C)/5199/2025 TRP(C)/36/2025	DIBYAJYOTI BEHERA VS DEEPANWITA SAHOO	JAYAKRISHNA MOHAPATRA VS	// // CIVIL JUDGE (SD),ANANDPUR(Kendujha Mat/0000017/2020
145	D-TRP(C)/5202/2025 TRP(C)/37/2025	GITANJALI SETHI VS PRADEEPTA KUMAR SETHI	KABERI MOHANTY VS	// // JUDGE FAMILY COURT,PURI(Puri) CP/0000323/2024
146	D-WA/2624/2025 WA/350/2025	MANOJ KUMAR PANDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// // ()
147	D-WA/4024/2025 WA/351/2025	STATE OF ODISHA VS MANOJ KUMAR PANDA	SATYABRATA MOHANTY, A.G.A. VS	// // ()

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148	D-WA/4395/2025 WA/352/2025	PRAFULLA CHANDRA JENA VS SATWAKI DAS	DEVI PRASAD DASH VS	// 0 //
149	D-WA/4519/2025 WA/353/2025	INDRADYUMNA SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
150	D-WA/3249/2025 WA/354/2025	SATYA RANJAN MOHANTA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
151	D-WA/3488/2025 WA/355/2025	STATE OF ODISHA VS PRASANTA KUMAR SAHOO	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
152	D-WA/3723/2025 WA/356/2025	STATE OF ODISHA VS PARTHASARATHI BIWAL	SANJAY RATH, A.G.A. VS	// 0 //
153	D-WA/4023/2025 WA/357/2025	STATE OF ODISHA VS BIDYADHAR DHAL	GAYATRI PATRA, A.S.C. VS	// 0 //
154	D-WA/3481/2025 WA/358/2025	STATE OF ODISHA VS HARAMOHAN MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// 0 //
155	D-WA/3721/2025 WA/359/2025	STATE OF ODISHA VS SABITA RANI MISHRA	JATESWAR NAYAK, A.G.A. VS	// 0 //
156	D-WP(C)/4867/2025 WP(C)/3957/2025	BIRAJA PRASAD BHOI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
157	D-WP(C)/54399/2024 WP(C)/3958/2025	BUDHESWAR MARNDI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
158	D-WP(C)/4868/2025 WP(C)/3959/2025	SRIDHAR DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
159	D-WP(C)/4899/2025	SHRUTI JENA	BIRAJA PRASANNA DAS	//

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	WP(C)/3960/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/4937/2025 WP(C)/3961/2025	SHIBASANKAR SARKAR @ SHIBA SANKAR SARKAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
161	D-WP(C)/2589/2025 WP(C)/3962/2025	GANESWAR PANDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
162	D-WP(C)/54118/2024 WP(C)/3963/2025	MAA BANADURGA WOMEN SHG, KARANJADIA, BHADRAK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
163	D-WP(C)/4939/2025 WP(C)/3964/2025	BIBHUTI BHUSHAN GURU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
164	D-WP(C)/4753/2025 WP(C)/3965/2025	DR.HARA PRASAD MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
165	D-WP(C)/4733/2025 WP(C)/3966/2025	RUKMINI PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
166	D-WP(C)/4986/2025 WP(C)/3967/2025	JOGESWAR BALIARSINGH VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
167	D-WP(C)/4065/2025 WP(C)/3968/2025	GOURA CHANDRA SAHOO VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
168	D-WP(C)/4808/2025 WP(C)/3969/2025	SHYAMSUNDAR BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
169	D-WP(C)/4587/2025 WP(C)/3970/2025	KANCHANABALA SAHOO VS STATE BANK OF INDIA, MAHARSI COLLEGE ROAD, BBSR	BIBHUTI BHUSAN MISHRA VS	// 0 //
170	D-WP(C)/4870/2025 WP(C)/3971/2025	CHANDRAKANTA SAHOO VS	SOUBHAGYA SWAIN VS	// 0

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171	D-WP(C)/2765/2025 WP(C)/3972/2025	STATE OF ODISHA KRUSHNA CHANDRA ACHARYA VS THE PRINCIPAL SECY, DEPT. OF INDUSTRIES, GOVT. OF ODISHA, BBSR	SANJIB KHANDAYATRAY VS	// // 0 //
172	D-WP(C)/5009/2025 WP(C)/3973/2025	JYOSNARANI DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
173	D-WP(C)/4968/2025 WP(C)/3974/2025	PURNIMA NAIK VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
174	D-WP(C)/4971/2025 WP(C)/3975/2025	MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, PURI VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
175	D-WP(C)/3178/2025 WP(C)/3976/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
176	D-WP(C)/5069/2025 WP(C)/3977/2025	HARISH @ GIRISH CHANDRA BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
177	D-WP(C)/4318/2025 WP(C)/3978/2025	BIDYABATI TRIPATHY VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
178	D-WP(C)/5093/2025 WP(C)/3979/2025	S.BHASKAR RAO VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
179	D-WP(C)/5099/2025 WP(C)/3980/2025	SATYARANJAN BARIK VS STATE HEAD, TATA MOTOR FINANCE LTD, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
180	D-WP(C)/4456/2025 WP(C)/3981/2025	M/S TRIVENI ENGINEERS, KEONJHAR VS ASSESSING AUTHORITY, CT AND GST CIRCLE, KEONJHAR	AJIT KUMAR ROY VS	// 0 //
181	D-WP(C)/4559/2025 WP(C)/3982/2025	PRASANTA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //

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182	D-WP(C)/4904/2025 WP(C)/3983/2025	ASEENA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
183	D-WP(C)/4657/2025 WP(C)/3984/2025	BINAPANI MONHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
184	D-WP(C)/4915/2025 WP(C)/3985/2025	RABI SANKAR SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
185	D-WP(C)/4633/2025 WP(C)/3986/2025	SUPRIYA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
186	D-WP(C)/4916/2025 WP(C)/3987/2025	SUNAKAR ADHIKARI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
187	D-WP(C)/4591/2025 WP(C)/3988/2025	M/S AKHANDALAMANI DISTRIBUTOR, BBSR VS AUTH OFFICER CUM CHIEF MANAGER, BANK OF BARODA, KHANDAGIRI BRANCH	SIDHARTH MALLICK VS	// 0 //
188	D-WP(C)/4920/2025 WP(C)/3989/2025	M/S MAYURBHANJ CENTRAL COOPERATIVE BANK LIMITED., BARIPADA BRANCH KAJAL SAHOO VS ASST. COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, KEONJHAR DIV.	KAJAL SAHOO VS	// 0 //
189	D-WP(C)/4854/2025 WP(C)/3990/2025	ASHWINI HOSPITAL., CUTTACK VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
190	D-WP(C)/4977/2025 WP(C)/3991/2025	GEETA SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
191	D-WP(C)/4679/2025 WP(C)/3992/2025	TRINATH PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
192	D-WP(C)/54418/2024 WP(C)/3993/2025	M/S SHREE BINAYAK TRADERS, JAGANNATHPUR, BHADRAK VS THE ZONAL MANAGER-CUM-AUTHORIZED OFFICER, INDIAN BANK, CUTTACK BRANCH	JANAKI KANTA MAHAPATRA VS	// 0 //
193	D-WP(C)/4981/2025	SRIKANTA ROUT	SANGRAM JENA	//

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	WP(C)/3994/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4457/2025 WP(C)/3995/2025	M/S BABULU PATEL, SUNDARGARH. VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA.	AJIT KUMAR ROY VS	// 0 //
195	D-WP(C)/4965/2025 WP(C)/3996/2025	SUPRAVA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
196	D-WP(C)/4485/2025 WP(C)/3997/2025	M/S. NILAKANTHESWAR CONSTRUCTION, ANGUL VS ADDL. COMMISSIONER OF CT AND GST (APPEAL), CUTTACK	BIBHUTI BHUSAN PANDA VS	// 0 //
197	D-WP(C)/4942/2025 WP(C)/3998/2025	KSHETRABASI NAYAK VS CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF INDIA,BBSR	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
198	D-WP(C)/4934/2025 WP(C)/3999/2025	JAGANNATH SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
199	D-WP(C)/4634/2025 WP(C)/4000/2025	MUKESH BHOI VS UNION OF INDIA	CHAITANYA NAYAK VS	// 0 //
200	D-WP(C)/4983/2025 WP(C)/4001/2025	GOBARDHAN PARAJA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
201	D-WP(C)/4495/2025 WP(C)/4002/2025	M/S SHIVA CEMENT LTD., SUNDARGARH VS UNION OF INDIA	SARADA PRASAD SARANGI VS	// 0 //
202	D-WP(C)/4988/2025 WP(C)/4003/2025	PANU CHARAN JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
203	D-WP(C)/4782/2025 WP(C)/4004/2025	PUJA UPADHAYA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
204	D-WP(C)/5034/2025 WP(C)/4005/2025	ARUNIMA SAMANTRAY VS	KUNAL KUMAR SWAIN VS	// 0

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205	D-WP(C)/3345/2025 WP(C)/4006/2025	STATE OF ODISHA UTTAM KUMAR PODDOR VS UNION OF INDIA	RAGHUNATH BISWAL VS	// // ()
206	D-WP(C)/4795/2025 WP(C)/4007/2025	NALINI DASH VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// ()
207	D-WP(C)/5117/2025 WP(C)/4008/2025	NIRUPAMA MALIK VS STATE OF ORISSA	ANUPAM RATH VS	// ()
208	D-WP(C)/4865/2025 WP(C)/4009/2025	BISWO BHUSAN SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// ()
209	D-WP(C)/4111/2025 WP(C)/4010/2025	MANORANJAN NAYAK VS STATE OF ODISHA	MANASI MOHAPATRA VS	// ()
210	D-WP(C)/4510/2025 WP(C)/4011/2025	SIVANARAYAN JENA VS THE CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL,BBSR, ODISHA	AUROBINDA SAHOO VS	// ()
211	D-WP(C)/4932/2025 WP(C)/4012/2025	ARTATRANA SUKLA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
212	D-WP(C)/4658/2025 WP(C)/4013/2025	M/S.MANGALA ASSOCIATES PVT.LTD, KENDUJHAR VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	MADHAB LAL AGARWAL VS	// ()
213	D-WP(C)/5071/2025 WP(C)/4014/2025	SUNIL KUMAR BHALOTIA VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	BISWAJIT NAYAK VS	// ()
214	D-WP(C)/4931/2025 WP(C)/4015/2025	MANOJ KUMAR MUDULI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// ()
215	D-WP(C)/4566/2025 WP(C)/4016/2025	M/S. BINAYA CONSTRUCTION, ANUGUL VS ADDI. COMMISSIONER OF STATE TAX., ANUGUL	BIBHUTI BHUSAN PANDA VS	// ()

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216	D-WP(C)/4723/2025 WP(C)/4017/2025	SURENDRA NATH SINGH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
217	D-WP(C)/4792/2025 WP(C)/4018/2025	GYANARANJAN PANDA VS UCO BANK, SAHID NAGAR BRANCH, BBSR	ABHAY KHANDELWAL VS	// 0 //
218	D-WP(C)/4929/2025 WP(C)/4019/2025	PRAKASH CHANDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
219	D-WP(C)/5257/2025 WP(C)/4020/2025	SUDATTA DALAI VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
220	D-WP(C)/4855/2025 WP(C)/4021/2025	SAI SABURI HOSPITAL PVT.LTD.,KHURDA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
221	D-WP(C)/4886/2025 WP(C)/4022/2025	RAMA CHANDRA KHAMARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
222	D-WP(C)/3393/2025 WP(C)/4023/2025	PRADEEP KUMAR RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
223	D-WP(C)/4892/2025 WP(C)/4024/2025	LOKANATH BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
224	D-WP(C)/5072/2025 WP(C)/4025/2025	M/S MAYURBHANJ CENTRAL COOPERATIVE BANK LIMITED, BARIPADA BRANCH VS ASSISTANT COMNR, CENTRAL GST AND CENTRAL EXCISE, KEONJHAR DIVISION	KAJAL SAHOO VS	// 0 //
225	D-WP(C)/3389/2025 WP(C)/4026/2025	SATYA RANJAN MALLICK VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
226	D-WP(C)/4928/2025 WP(C)/4027/2025	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
227	D-WP(C)/3634/2025	BAIJAYANTA KUMAR PRADHAN	SESHADEV DASH	//

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	WP(C)/4028/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5155/2025 WP(C)/4029/2025	M/S AXESS MEDICOM PVT.LTD., BBSR VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //
229	D-WP(C)/5003/2025 WP(C)/4030/2025	L. KAMESWAR RAO ACHARY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
230	D-WP(C)/5074/2025 WP(C)/4031/2025	M/S. JAGABANDHU ENTERPRISES PVT. LTD, BBSR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
231	D-WP(C)/207/2025 WP(C)/4032/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/210/2025 WP(C)/4033/2025	GOLAKHA CHANDRA MAHAVOI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
233	D-WP(C)/5001/2025 WP(C)/4034/2025	M/S. NEW PRINCE RESTAURANT, BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
234	D-WP(C)/4909/2025 WP(C)/4035/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
235	D-WP(C)/5075/2025 WP(C)/4036/2025	BISWAJIT SAMANTRAY VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	BISWAJIT NAYAK VS	// 0 //
236	D-WP(C)/3641/2025 WP(C)/4037/2025	PATITAPABAN SENAPATI VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
237	D-WP(C)/4627/2025 WP(C)/4038/2025	MAMATA PATTJOSHI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
238	D-WP(C)/5012/2025 WP(C)/4039/2025	SAMBHUPANI DIGAL VS	ANIMA KUMARI DEI VS	// 0

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		STATE OF ORISSA		//
239	D-WP(C)/3852/2025	M/S. KAMALAKANTA ENGINEERING AND CONSTRUCTION COMPANY PVT. LTD, CUTTACK	SUBASH CHANDRA SAHOO	//
	WP(C)/4040/2025	VS	VS	0
		THE ADDL. STATE TAX OFFICER, CUTTACK-I		//
240	D-WP(C)/3950/2025	APARNA MALLICK	AMIT KUMAR SAA	//
	WP(C)/4041/2025	VS	VS	0
		STATE OF ODISHA		//
241	D-WP(C)/4082/2025	M/S SHRI JAGANNATH TOWN BUS OWNERS ASSOCIATION, PURI.	HRUDANANDA MOHAPATRA	//
	WP(C)/4042/2025	VS	VS	0
		STATE OF ODISHA		//
242	D-WP(C)/5007/2025	M/S OCL IRON AND STEELS LTD., KOLKATA	PARTHA MUKHERJI	//
	WP(C)/4043/2025	VS	VS	0
		UNION OF INDIA		//
243	D-WP(C)/4033/2025	SUBRAT KUMAR BEHERA	SOMANATH MISHRA	//
	WP(C)/4044/2025	VS	VS	0
		MAHANADI COALFIELD LTD., SAMBALPUR		//
244	D-WP(C)/5005/2025	DAMBARUDHAR MOHANTA	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/4045/2025	VS	VS	0
		STATE OF ODISHA		//
245	D-WP(C)/2962/2025	UMESH CHANDRA BEHERA	JITENDRA KUMAR MISHRA (2)	//
	WP(C)/4046/2025	VS	VS	0
		STATE OF ODISHA		//
246	D-WP(C)/4638/2025	LATA MIRIG	SANTOSH KUMAR DWIVEDY	//
	WP(C)/4047/2025	VS	VS	0
		STATE OF ODISHA		//
247	D-WP(C)/5064/2025	HEMANTA PATRA	SATYAJIT MOHAPATRA (2)	//
	WP(C)/4048/2025	VS	VS	0
		STATE OF ODISHA		//
248	D-WP(C)/3287/2025	M/S. POWER PLANT ENGINEERS LTD. ANGUL	SUBASH CHANDRA SAHOO	//
	WP(C)/4049/2025	VS	VS	0
		ADDL.COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE		//
249	D-WP(C)/5020/2025	GEETA RATH	NIHAL RATH	//
	WP(C)/4050/2025	VS	VS	0
		STATE OF ODISHA		//

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250	D-WP(C)/5066/2025 WP(C)/4051/2025	M/S. JAGANNATH STEEL FURNITURE, CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK	KAJAL SAHOO VS	// 0 //
251	D-WP(C)/4475/2025 WP(C)/4052/2025	DEBIPRASANNA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
252	D-WP(C)/4663/2025 WP(C)/4053/2025	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
253	D-WP(C)/4624/2025 WP(C)/4054/2025	ARTTA DAS VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //
254	D-WP(C)/5068/2025 WP(C)/4055/2025	RANJIB BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR.	BISWAJIT NAYAK VS	// 0 //
255	D-WP(C)/4688/2025 WP(C)/4056/2025	SATYABAN PASCHIMAKABAT VS THE STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
256	D-WP(C)/4661/2025 WP(C)/4057/2025	M/S. MANGALA ASSOCIATES PVT. LTD., KEONJHAR VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	MADHAB LAL AGARWAL VS	// 0 //
257	D-WP(C)/3849/2025 WP(C)/4058/2025	JITUN GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
258	D-WP(C)/5070/2025 WP(C)/4059/2025	M/S. BIJAYA KUMAR PARIDA, JAJPUR VS ADDITIONAL CT AND GST OFFICER, JAJPUR CIRCLE.	KAJAL SAHOO VS	// 0 //
259	D-WP(C)/4993/2025 WP(C)/4060/2025	SUSHOBHAN MISHRA VS STATE OF ODISHA, ADDL. CHIEF SECY., BBSR	PRABIN DAS VS	// 0 //
260	D-WP(C)/5000/2025 WP(C)/4061/2025	TAPAN MEHER VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
261	D-WP(C)/4947/2025	SUJIT KUMAR MOHANTY	BANSHIDHAR SATAPATHY	//

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	WP(C)/4062/2025	VS BOARD OF SECONDARY EDUCATION ODISHA, CUTTACK	VS	0 //
262	D-WP(C)/3643/2025 WP(C)/4063/2025	AJIT KUMAR ROUT VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
263	D-WP(C)/5073/2025 WP(C)/4064/2025	KISHORE CHANDRA AGRAWAL VS COMMISSIONER OF CT AND GST, CUTTACK	SAURAV TIBREWAL VS	// 0 //
264	D-WP(C)/5270/2025 WP(C)/4065/2025	M/S. GANAPATI ALUMINIUM, MADHIPUR, BALASORE VS UCO BANK, BALASORE ZONAL OFFICE, POLICE LINE CHHAK, BALASORE	BIKRAM SENAPATI VS	// 0 //
265	D-WP(C)/4948/2025 WP(C)/4066/2025	SANGITA DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
266	D-WP(C)/2167/2025 WP(C)/4067/2025	MAA ANNAPURNA MAHILA SHG VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
267	D-WP(C)/4551/2025 WP(C)/4068/2025	M/S. JAY DURGA SECURITY AND SERVICES, BBSR VS DIRECTOR INDIAN COUNCILOR AGRICULTURAL RESEARCH (ICAR) CENTRE, BBSR..	SUDARSAN BEHERA VS	// 0 //
268	D-WP(C)/4953/2025 WP(C)/4069/2025	LAXMI GANDHA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
269	D-WP(C)/3241/2025 WP(C)/4070/2025	URMILA PADIHARI @ BARIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
270	D-WP(C)/5280/2025 WP(C)/4071/2025	ANIMA DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/4412/2025 WP(C)/4072/2025	ABHISEK HALDAR VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
272	D-WP(C)/5039/2025 WP(C)/4073/2025	RITA MALIK VS	JAJATI KESHARI KHUNTIA VS	// 0

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273	D-WP(C)/4841/2025 WP(C)/4074/2025	STATE OF ODISHA DIPTIMAYEE MALLIK VS	AMIT PRASAD BOSE VS	// // 0
274	D-WP(C)/4960/2025 WP(C)/4075/2025	STATE OF ODISHA EPILI TRINATH @ IPILI TRINATH VS	SATYAJIT MOHAPATRA (2) VS	// // 0
275	D-WP(C)/4382/2025 WP(C)/4076/2025	STATE OF ODISHA PRABHAKAR PRADHAN VS	SIBA PRASAD SWAIN VS	// // 0
276	D-WP(C)/5076/2025 WP(C)/4077/2025	STATE OF ODISHA RANJIB BISWAL VS	BISWAJIT NAYAK VS	// // 0
277	D-WP(C)/5042/2025 WP(C)/4078/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED DASARATHA OJHA VS	GYANESWAR SATPATHY VS	// // 0
278	D-WP(C)/5078/2025 WP(C)/4079/2025	STATE OF ODISHA SANJUKTA PANDA VS	PRAVAT KUMAR NAYAK VS	// // 0
279	D-WP(C)/4432/2025 WP(C)/4080/2025	STATE OF ODISHA RAJENDRA NARAYAN JENA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
280	D-WP(C)/5082/2025 WP(C)/4081/2025	STATE OF ODISHA TERESHA EKKA VS	DIPTI RANJAN BHOKTA VS	// // 0
281	D-WP(C)/5033/2025 WP(C)/4082/2025	STATE OF ODISHA BHAJAGOBINDA MADHUAL VS	BAIDHAR SAHOO VS	// // 0
282	D-WP(C)/4976/2025 WP(C)/4083/2025	REGISTRAR, COOPERATIVE SOCIETIES SAMBHU SING VS	MANOJ OJHA VS	// // 0
283	D-WP(C)/5029/2025 WP(C)/4084/2025	STATE OF ODISHA ARPITA SAHOO VS	SWADHIN KESARI SINGH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/5350/2025 WP(C)/4085/2025	DADHIBAMAN @ DADHIBABAN PANDA VS SANDHYARANI PANIGRAHI	SATYAJIT MOHAPATRA (2) VS	// 0 //
285	D-WP(C)/5043/2025 WP(C)/4086/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
286	D-WP(C)/5006/2025 WP(C)/4087/2025	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO) BBSR VS ADDITIONAL COMMISSIONER OF GST AND CE, BBSR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
287	D-WP(C)/5085/2025 WP(C)/4088/2025	BIRANCHI NARAYAN PRUSTY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
288	D-WP(C)/5086/2025 WP(C)/4089/2025	MUKTA JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
289	D-WP(C)/5026/2025 WP(C)/4090/2025	MANJULATA MALLIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
290	D-WP(C)/5044/2025 WP(C)/4091/2025	EXECUTIVE ENGINEER (ELECTRICAL) IN-CHARGE, S.E., SUNDARGARH, TPWODL VS BASANTA TOPPO	PRASANTA KUMAR TRIPATHY VS	// 0 //
291	D-WP(C)/5045/2025 WP(C)/4092/2025	PRADIP KUMAR DAS VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
292	D-WP(C)/5096/2025 WP(C)/4093/2025	JOGESWAR BEHERA @ BARIK VS MAHANADI COALFIELDS LIMITED, TALCHER	BIBHU PRASAD PANDA VS	// 0 //
293	D-WP(C)/5038/2025 WP(C)/4094/2025	PARESH KUMAR RAY VS STATE OF ODISHA	AZRA JAMAL VS	// 0 //
294	D-WP(C)/5134/2025 WP(C)/4095/2025	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
295	D-WP(C)/4970/2025	MANAMATI PUJARI	SUKANTA KUMAR DALAI	//

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	WP(C)/4096/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/5174/2025 WP(C)/4097/2025	BHIMSEN HATI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
297	D-WP(C)/2557/2025 WP(C)/4098/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
298	D-WP(C)/5269/2025 WP(C)/4099/2025	SGBL(INDIA) LTD., BBSR VS ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
299	D-WP(C)/5271/2025 WP(C)/4100/2025	SGBL(INDIA) LTD., BBSR VS ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
300	D-WP(C)/5272/2025 WP(C)/4101/2025	SGBL(INDIA) LTD., BBSR VS ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
301	D-WP(C)/2724/2025 WP(C)/4102/2025	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/4880/2025 WP(C)/4103/2025	SAKTIDHAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
303	D-WP(C)/5273/2025 WP(C)/4104/2025	SGBL (INDIA) LTD., MADHUSUDAN NAGAR, BBSR VS ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
304	D-WP(C)/5275/2025 WP(C)/4105/2025	SGBL(INDIA) LTD., BBSR VS ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
305	D-WP(C)/4888/2025 WP(C)/4106/2025	NANDA KISHORE BARIK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
306	D-WP(C)/4945/2025 WP(C)/4107/2025	GOURI SANKAR BEHERA VS	SATYABRATA SATAPATHY VS	// 0

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307	D-WP(C)/5186/2025 WP(C)/4108/2025	STATE OF ODISHA KANGRESH GAUDA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR	KANANBALA ROY CHOUDHURY VS	// // ()
308	D-WPCRL/3168/2025 WPCRL/12/2025	RABINDRANATH NAYAK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	KANPUR /108 /2024 () //
309	D-ABLAPL/3816/2025 ABLAPL/1495/2025	PADMA CHARAN SAHU @ PADMA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /44 /2025 () //
310	D-ABLAPL/3573/2025 ABLAPL/1496/2025	ASHOK SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000029/2024
311	D-ABLAPL/3753/2025 ABLAPL/1497/2025	BHUBAN @ BHUBANESWAR MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/000001/2025
312	D-ABLAPL/3755/2025 ABLAPL/1498/2025	REEMARANI ROUT@RIMARANI ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /34 /2025 () //
313	D-ABLAPL/3855/2025 ABLAPL/1499/2025	HIMANSHU SEKHAR BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	RARUAN /14 /2025 () //
314	D-ABLAPL/3239/2025 ABLAPL/1500/2025	ANUJ KUMAR YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R 2(A)CC/0000006/2025
315	D-ABLAPL/2858/2025 ABLAPL/1501/2025	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	MANCHESWAR P.S. /27 /2025 () //
316	D-ABLAPL/3870/2025 ABLAPL/1502/2025	SURYAMANI PEREI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /276 /2024 () //
317	D-ABLAPL/3227/2025 ABLAPL/1503/2025	SUBASH KUMAR MAJHI @ SUBASH CHANDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /61 /2022 () //

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318	D-ABLAPL/3283/2025 ABLAPL/1504/2025	MOJESH EKKA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	BONAI /244 /2024 () //
319	D-ABLAPL/3872/2025 ABLAPL/1505/2025	BHAGABAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /123 /2024 () //
320	D-ABLAPL/3873/2025 ABLAPL/1506/2025	SURENDRA BAYEE @ BAI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /29 /2025 () //
321	D-ABLAPL/3757/2025 ABLAPL/1507/2025	JAGADISH ORAM VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //
322	D-ABLAPL/3605/2025 ABLAPL/1509/2025	SK. ABU @ SK. SAJUDDIN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PURUNABAZAR /25 /2025 () //
323	D-ABLAPL/2065/2025 ABLAPL/1510/2025	SEKH JILANI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	BALASORE SADAR /2 /2025 () //
324	D-ABLAPL/3607/2025 ABLAPL/1511/2025	SK. KHALIL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PURUNABAZAR /25 /2025 () //
325	D-ABLAPL/3564/2025 ABLAPL/1512/2025	ALOK KUMAR KHETI VS STATE OF ODISHA	NARESH CHANDRA JENA VS	MANAMUNDA /397 /2024 () //
326	D-ABLAPL/3804/2025 ABLAPL/1513/2025	SUNITA KUMARI SAHU @ SUNITA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /796 /2024 () //
327	D-ABLAPL/3765/2025 ABLAPL/1514/2025	SWADHIN KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //
328	D-ABLAPL/3821/2025 ABLAPL/1515/2025	SANKAR BISWAL @ SHANKAR BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /30 /2025 () //
329	D-ABLAPL/3827/2025	SRUJAN @ SUJAN BEHERA	AMLAN SHAKTI PAUL	Maitri Vihar PS /2 /2025

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CASES REGISTERED REPORT AS ON :06/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1516/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/3929/2025 ABLAPL/1517/2025	SURESH CHANDRA BARIK @ SURIYA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	CHANDIPUR /11 /2025 () //
331	D-ABLAPL/4004/2025 ABLAPL/1518/2025	BULU @ ARABINDA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	RASGOBINDPUR /17 /2025 () //
332	D-ABLAPL/3946/2025 ABLAPL/1519/2025	BHABANI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /308 /2024 () //
333	D-ABLAPL/2144/2025 ABLAPL/1520/2025	CHINTU @ SANGRAM NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /6 /2025 () //
334	D-ABLAPL/3979/2025 ABLAPL/1521/2025	SUBRAT DAS VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ASTARANGA /263 /2024 () //
335	D-ABLAPL/2876/2025 ABLAPL/1522/2025	KUNU RANA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KANTABANJI /410 /2024 () //
336	D-ABLAPL/3569/2025 ABLAPL/1523/2025	SATYANARAYAN @ OKILA PRADHAN VS STATE OF ODISHA	BIBHUDATTA PANDA VS	MANAMUNDA /395 /2024 () //
337	D-ABLAPL/3985/2025 ABLAPL/1524/2025	PRAKASH KUMAR BAL @ PAPU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	GHASIPURA /51 /2025 () //
338	D-ABLAPL/4001/2025 ABLAPL/1525/2025	BRUSABHA DEHURI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /236 /2024 () //
339	D-ABLAPL/3646/2025 ABLAPL/1526/2025	SOUMYA RANJAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	ASKA /43 /2024 () //
340	D-ABLAPL/3830/2025 ABLAPL/1527/2025	JADABANANDA MALLICK VS	BIPIN KUMAR NAYAK VS	PIPLI /34 /2025 ()

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CASES REGISTERED REPORT AS ON :06/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/3831/2025 ABLAPL/1528/2025	STATE OF ODISHA JYOTIRANJAN NAYAK @ BHAGU NAYAK VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// BONTH /155 /2024 ()
342	D-ABLAPL/2907/2025 ABLAPL/1529/2025	STATE OF ODISHA SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	// MANCHESWAR P.S. /28 /2025 ()
343	D-ABLAPL/3782/2025 ABLAPL/1530/2025	STATE OF ODISHA KISHOR KUMAR TANDI @ KISHOR TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// SINAPALI /23 /2025 ()
344	D-ABLAPL/4020/2025 ABLAPL/1531/2025	STATE OF ODISHA BABAJI @ PRAMOD KUMAR NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /4 /2018 ()